

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 303
(IB)-186(ND)2024

IN THE MATTER OF:

Devender Kumar Aggarwal

... **Applicant/Petitioner**

Under Section: 94 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mohit Chaudhary, Adv. Prakhar Mithal

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

I It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)